

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (e) The Government of India is concerned about the ISI misusing the Nepalese territory and the open India-Nepal border for activities inimical to India's interest.

The Indo-Nepal border has historically been an open border with a passport/visa free travel regime for the nationals of the two countries. There is no proposal with the Government to change the open nature of this border. However, in view of the recent misuse of this border, vigilance has been strengthened. Additional intelligence posts have been sanctioned for this border recently. Measures have also been taken to enhance bilateral cooperation with Nepal in security matters. As a result many terrorist conspiracies, sponsored by Pakistan, have been neutralised in recent years.

#### **Liquor at Door Step**

4745. SHRI NANA DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the news-item titled "Government proposes liquor at door step and more" as appeared in the "Indian Express", dated 9th February, 2000;

(b) whether the decision to home delivery of liquor in the capital would not prove another major problem to the police personnel as also of law abiding/ senior citizens rather than more excise revenue to Government; and

(c) if so, whether Government would stop such a malafide motive and wrong decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) Yes, Sir.

(b) The Government of National Capital Territory of Delhi have reported that no such decision has been taken.

(c) Does not arise.

#### **Failure of Local Police in Handling Immigration at Atari**

4746. SHRI NANA DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state: